

sation was made in favour of the employees of the Baroda House, Northern Railway, between Delhi Kishanganj and New Delhi/Tilak Bridge.

This question has again been reviewed very recently; the present policy of the Government is not to widen the scope of free travel facility.

Steps taken by the Government to end Catering Department

11097. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that no uniform policy is being adopted for deputing staff to Catering Department by the Senior Accounts Officers Foreign Traffic Accounts Office, Western Railway at Delhi;

(b) whether any representation in this regard has been received by the F.A. and C.A.O. Church Gate, Bombay; and

(c) if so, steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). Information is being collected from the Railway and will be laid on the Table of the Sabha.

Dacoity in Gorakhpur Milani Train

11098. SHRI HARIKESH BAHADUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware of a dacoity in the Gorakhpur Milani train between Kharhata and Tikonia on the night of 5th and 6th January, 1979;

(b) how much cash and valuables have been looted from the passengers by the decoits;

(c) the names of passengers and the amount looted from each of them;

(d) whether Government propose to give them any compensation; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Cash and valuables amounting to Rs. 24,148 were looted from the passengers.

(c) 1. Shri Rajendra Prasad, Cash Rs. 13,830/- and valuables amounting to Rs. 225/-.

2. Shri S. K. Arora, Cash Rs. 1,120/- and valuables amounting to Rs. 300/-

3. Shri Safi, Cash Rs. 30/-

4. Shri Mohd. Imam, Cash Rs. 300/- and valuables amounting to Rs. 200/-.

5. Shri Parmanand, Cash Rs. 4,200/- and valuables amounting to Rs. 200/-.

6. Shri Safarazali, Cash Rs. 1,507/- and valuables amounting to Rs. 350/-.

7. Shri Kailash Nath, Cash Rs. 104/-.

8. Shri Iqbal Ahmed, Cash Rs. 152/-.

9. Shri Amrej Bahadur, Cash Rs. 30/-.

10. Shri Bipin Kumar, Cash Rs. 500/- and valuables amounting to Rs. 600/-.

11. Shri Mohan, Cash Rs. 205/-.

12. Shri Ayodhya, Cash Rs. 15/- and valuables amounting to Rs. 200/-.

13. Shri Ram Chandra, Cash Rs. 10/-.

14. Shri Kanhaiya Lal, Cash Rs. 20/-.

(d) No.

(e) As per existing rules, no compensation is admissible to victims of such crimes.

Income from Dhanbad Patherdih Bokaro line

11099. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) average daily income from the Dhanbad-Patherdih and Dhanbad-